

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 499
(To be answered on the 13th December 2018)**

ID PROOF OF FLYERS

499. **SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI**

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has issued fresh guidelines with regard to identity proof of the flyers at airports;
(b) if so, the details thereof;
(c) whether the security aspect at airport and during flights were given adequate consideration while formulating these guidelines; and
(d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) to (d): Instructions in this respect have been issued by the Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in the country, in October, 2017, followed by an addendum dated 27.09.2018 to facilitate hassle-free passenger movement at airports and to ensure that only a bonafide passenger travels on a valid ticket issued in his/her name. The security aspects at airport and during flights were given adequate consideration while formulating these guidelines.

According to the circular of BCAS, any one of the following documents shall be carried in original by a bonafide passenger for security control with respect to departing passengers:-

- (i) Passport
- (ii) Electoral photo identity card issued by Election Commission of India
- (iii) Aadhaar or m-Aadhaar issued by Unique Identification Authority of India (UIDAI)
- (iv) PAN card issued by Income Tax Department
- (v) Driving license issued by RTO
- (vi) Service Photo identity cards issued by Central Government / State Government, Public Sector Undertakings, Local Bodies or Public Limited Companies
- (vii) Student photo identity cards issued by Government Institutions/Government recognised Educational Institutions.
- (viii) Nationalised Bank Passbook with attested photograph.
- (ix) Pension card/Pension documents having photograph of the passenger
- (x) Disability photo ID card / handicapped medical certificate issued by the respective State/UT Governments/Administrations.

Note: If a passenger shows the Aadhaar/PAN Card issued by IT Department/Driving License from the 'Issued Documents' section by logging into his/her DigiLocker account, the same shall be considered as valid Photo Identity document.